

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 27/03/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/26/2016
NAME OF THE PETITIONER(S) : S. RAMANIKLAL PANDIA & 1 ANOTHER
NAME OF THE RESPONDENT(S) : UNITED PHARMA (INDIA) PRIVATE LIMITED & 4
OTHERS
UNDER SECTION : 397/398

S.No. Name (in Capital) Represented by Signature

1. TCBhaskar
Medha ARAO } Counsel for
Petitioner

2. JERLIN ANNE
for
HARISHAKER MANI } Counsel for
Respondent

ORDER

At request of the Petitioner counsel, matter is adjourned to 25.04.2019 for reporting settlement.

-sd-
(S.VIJAYARAGHAVAN)
Member (Technical)

-sd-
(B.S.V.PRAKASH KUMAR)
Member (Judicial)